

MINUTES OF THE VC MEETING NO.04 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 26.07.2022 AT 3:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.04 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 26.07.2022, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- ii. Shri Himanshu Pandit, Technical Expert, Department of Atomic Energy
- iii. A representative from Central Silk Board.

In attendance:

- i. Shri S.K. Mohapatra , Deputy DGFT
- ii. Shri Ram Paul Singh, FTDO

3. Altogether 184 applications (including 99 deferred cases) were considered by the EFC, out of which 81 cases were approved including 50 cases on post facto basis, 13 cases were rejected & closed and remaining 90 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW) (Seed & Trade Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	SRI SAI FORESTRY	HQRXEXLAPPLY00186040AM2 2	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.
2.	SRI SAI FORESTRY	HQRXEXLAPPLY00186042AM2 2	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.
3.	TIRUPATHI AGRI GENETICS	HQRXEXLAPPLY00338200AM2 2	Rice seeds	01.02.2022	Deferred due to want of comments /

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	PRIVATE LIMITED				NOC from DoA&FW.
4.	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00394340AM2 2	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoA&FW
5.	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPLY00396658AM2 2	Hybrid Rice Seeds	22.03.2022	Deferred due to want of comments / NOC from DoA&FW
6.	AMAR ENTERPRISES	HQRXEXLAPPLY00404043AM2 2	Non Basmati Rice Paddy Other than seed quality	28.03.2022	Deferred due to want of comments / NOC from DoA&FW
7.	SRI SAI FORESTRY	HQRXEXLAPPLY00405982AM2 2	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW
8.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00406003AM2 2	Hybrid Rice (Paddy) Arize 6444 Gold Seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW. As per DoAC&FW, firm has not applied in their department. Firm has been requested for making a separate application in DoA&FW for Hybrid Rice Seeds.
9.	PASHUPATI NATH	HQRXEXLAPPLY00000030AM2 3	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW

	ENTERPRISES				
10.	OM ENTERPRISES	HQRXEXLAPPLY00000035AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
11.	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY00000036AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
12.	Bayer Bioscience Pvt. Ltd.	HQRXEXLAPPLY00000098AM23	Hybrid Rice Seed	22.04.2022	Based on the comments received from DoA&FW vide OM No. 1-155/2022-SD.IV (275th EXIM Export-26) dated 04.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
13.	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoA&FW as the NOC received with the application has expired.
14.	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh

					NOC in DoA&FW as the NOC received with the application has expired.
15.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000131AM2 3	Hybrid Rice Seed	02.05.2022	Deferred due to want of comments / NOC from DoA&FW
16.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000152AM2 3	Hybrid Rice Seed	06.05.2022	Based on the comments received from DoA&FW vide OM No. 1-155/2022-SD.IV (275th EXIM Export-24) dated 04.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
17.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000153AM2 3	Hybrid Rice Seed	06.05.2022	Based on the comments received from DoA&FW vide OM No. 1-155/2022-SD.IV (275th EXIM Export-23) dated 04.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post

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					facto basis
18.	RAGHUNATH INDUSTRIES	HQRXEXLAPPLY00000160AM2 3	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	09.05.2022	Deferred due to want of comments / NOC from DoA&FW
19.	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000250AM2 3	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW(Trade Div).
20.	JK AGRIGENETICS LIMITED	HQRXEXLAPPLY00000270AM2 3	Hybrid Rice Seed	24.05.2022	Deferred due to want of comments / NOC from DoA&FW
21.	JK AGRIGENETICS LIMITED	HQRXEXLAPPLY00000272AM2 3	Hybrid Rice Seed	24.05.2022	Deferred due to want of comments / NOC from DoA&FW
22.	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00000310AM2 3	Hybrid Rice Seed	02.06.2022	Deferred due to want of comments / NOC from DoA&FW
23.	BABA BHOLE BHANDARI TRADERS	HQRXEXLAPPLY00000311AM2 3	Non Basmati Rice Paddy Other than seed quality	03.06.2022	Deferred. Information sought from the firm is still awaited.
24.	JK AGRIGENETICS LIMITED	HQRXEXLAPPLY00000346AM2 3	ONION SEEDS	13.06.2022	Deferred due to want of comments / NOC from DoA&FW
25.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000373AM2 3	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW
26.	CORTEVA AGRISCIENCE SEEDS PRIVATE	HQRXEXLAPPLY00000374AM2 3	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW

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	LIMITED				
27.	RAGI AGRICULTURAL SEEDS	HQRXEXLAPPLY00000375AM23	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW
28.	SRI RIDDHI SIDDHI TRADERS	HQRXEXLAPPLY00000386AM23	Non Basmati Rice Paddy Other than seed quality	20.06.2022	Deferred due to want of comments / NOC from DoA&FW
29.	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000389AM23	ONION SEEDS	20.06.2022	Based on the comments received from DoA&FW vide OM No. 1-155/2022-SD.IV (275th EXIM - Export-32) dated 04.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
30.	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000397AM23	ONION SEEDS	21.06.2022	Based on the comments received from DoA&FW vide OM No. 1-155/2022-SD.IV (275th EXIM - Export-33) dated 04.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis



31.	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY00000401AM2 3	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
32.	SONA SEEDS	HQRXEXLAPPLY00000402AM2 3	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
33.	OM TRADERS	HQRXEXLAPPLY00000413AM2 3	Non Basmati Rice Paddy Other than seed quality	24.06.2022	Deferred due to want of comments / NOC from DoA&FW
34.	ANKIT TRADING COMPANY	HQRXEXLAPPLY00000417AM2 3	Non Basmati Rice Paddy Other than seed quality	24.06.2022	Deferred due to want of comments / NOC from DoA&FW
35.	AURINKO HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00000426AM2 3	NUX VOMICA	28.06.2022	Deferred due to want of comments / NOC from DoA&FW
36.	AMBIKA SEED COMPANY	HQRXEXLAPPLY00000464AM2 3	ONION SEED NASIK RED (N-53) BOMBAY RED	07.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-155/2022-S.D.IV (275TH EXIM-Export-30) dated 04.07.2022 for export of 130 MT onion seeds TO Afghanistan, Dubai & Bangladesh by M/s Ambika Seed company.
37.	TANEJA SEEDS CORPORATION	HQRXEXLAPPLY00000467AM2 3	ONION SEED NASIK RED (N-53) AND BOMBAY RED	07.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-155/2022-S.D.IV (275TH EXIM-Export-29) dated 04.07.2022 for export of 130 MT onion seeds to

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					Afghanistan, Dubai & Bangladesh by M/s Taneja Seeds Corporation.
38.	K K FOODS	HQRXEXLAPPLY00000468AM2 3	Non Basmati Rice Paddy Other than seed quality	08.07.2022	Deferred due to want of comments / NOC from DoA&FW
39.	K K FOODS	HQRXEXLAPPLY00000469AM2 3	Non Basmati Rice Paddy Other than seed quality	09.07.2022	Deferred due to want of comments / NOC from DoA&FW
40.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000488AM2 3	Hybrid Rice Seed	14.07.2022	Deferred due to want of comments / NOC from DoA&FW
41.	MEGHNA IMPEX	HQRXEXLAPPLY00000489AM2 3	Non Basmati Rice Paddy Other than seed quality	14.07.2022	Deferred due to want of comments / NOC from DoA&FW
42.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000505AM2 3	Hybrid Rice Seed	18.07.2022	Deferred due to want of comments / NOC from DoA&FW
43.	UNITED GENETICS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000506AM2 3	Onion Seeds - Red Creole	18.07.2022	Deferred due to want of comments / NOC from DoA&FW
44.	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00000511AM2 3	ONION SEEDS C.V. BOMBAY RED	18.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-155/2022-S.D.IV (275 TH EXIM-Export-34) dated 04.07.2022 for export of 20000 Kgs onion seeds to Italy by M/s Safal Seeds and Biotech Ltd.
45.	SAFAL SEEDS AND BIOTECH	HQRXEXLAPPLY00000512AM2 3	ONION SEEDS C.V. BOMBAY RED	18.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M

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	LIMITED				No 1-155/2022-S.D.IV (275 TH EXIM-Export-35) dated 04.07.2022 for export of 12000 Kgs onion seeds to Uganda by M/s Safal Seeds and Biotech Ltd.
46.	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00000513AM2 3	ONION SEEDS C.V. BOMBAY RED	18.07.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-155/2022-S.D.IV (275 TH EXIM-Export-36) dated 04.07.2022 for export of 24000 Kgs onion seeds to Kenya by M/s Safal Seeds and Biotech Ltd.
47.	Bayer Bioscience Pvt. Ltd.	HQRXEXLAMEND00000071AM2 23	Hybrid Rice Seed	19.04.2022	.Based on the comments received from DoA&FW vide O.M No 1-155/2022-S.D.IV (275 TH EXIM-Export-v) dated 04.07.2022 amendment letter was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
Department of Animal Husbandry and Dairying					
48.	NARWAL DAIRY FARM	HQRXEXLAPPLY00173311AM2 2	A. Murrah Milking Buffalo B. Murrah	29.08.2021	Based on the comments received from DoAHD vide OM No. O.M No. L-

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			Buffalo Bull C. Calves		110102(1)/211/202 1-Trade (E-20394) dated 13.06.2022 & OM No. L- 110102(1)/211/202 1-Trade (E-20394) dated 15.07.2022 export license for export of 149 nos of murrab milking buffalos along with their calves & 10 Nos of bulls was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
49.	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00000124AM2 3	WHEAT BRAN	30.04.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade-Part 5 -(E- 21987) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
50.	RAKA EXPORT	HQRXEXLAPPLY00000162AM2 3	WHEAT BRAN	09.05.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (6) (E- 22067) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.

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51.	PAPAI ENTERPRIS E	HQRXEXLAPPLY00000168AM2 3	WHEAT BRAN	10.05.2022	Deferred due to want of comments / NOC from DoAHD
52.	J K ENTERPRIS E	HQRXEXLAPPLY00000207AM2 3	Horse for carriage- Marwari breed	12.05.2022	Deferred due to want of comments / NOC from DoAHD
53.	Purushotta m das Agarwal & Others	HQRXEXLAPPLY00000220AM2 3	WHEAT BRAN	14.05.2022	Rejected. As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.
54.	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00000247AM2 3	WHEAT BRAN	19.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.
55.	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00000248AM2 3	WHEAT BRAN	19.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part 7 -(E-22110) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post

					facto basis.
56.	HIMALAYA EXPORTS	HQRXEXLAPPLY00000260AM2 3	WHEAT BRAN	22.05.2022	Deferred due to want of comments / NOC from DoAHD
57.	REKHA ROADWAYS	HQRXEXLAPPLY00000264AM2 3	WHEAT BRAN	23.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
58.	NATIONAL TRADING CORPORATION	HQRXEXLAPPLY00000279AM2 3	WHEAT BRAN	24.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part(8)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.
59.	SEALINE OVERSEAS	HQRXEXLAPPLY00000281AM2 3	WHEAT BRAN	25.05.2022	Deferred due to want of comments / NOC from DoAHD
60.	MAA ENTERPRISE	HQRXEXLAPPLY00000283AM2 3	WHEAT BRAN	26.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/

					41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.
61.	SHAMBHO O ANN BHANDAR	HQRXEXLAPPLY00000285AM2 3	WHEAT BRAN	26.05.2022	Deferred due to want of comments / NOC from DoAHD
62.	UDAY SINHA	HQRXEXLAPPLY00000291AM2 3	WHEAT BRAN	27.05.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (7)(E- 22110) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.
63.	GUHA INTERNATI ONAL	HQRXEXLAPPLY00000292AM2 3	WHEAT BRAN	30.05.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/ 41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.

64.	UNITED INDUSTRIES	HQRXEXLAPPLY00000293AM2 3	WHEAT BRAN	30.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/32/2021-Trade(E-18374) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.
65.	UNITED INDUSTRIES	HQRXEXLAPPLY00000294AM2 3	WHEAT BRAN	30.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/132/2021-Trade- (E-19694) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
66.	MITRA ENTERPRISE	HQRXEXLAPPLY00000296AM2 3	WHEAT BRAN	30.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of

					Chairman EFC EFC has approved the case on Post facto basis.
67.	SHREYA INTERNATIONAL	HQRXEXLAPPLY00000297AM2 3	WHEAT BRAN	30.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
68.	PRIME ENTERPRISES	HQRXEXLAPPLY00000298AM2 3	WHEAT BRAN	30.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
69.	MARUTI INTERNATIONAL	HQRXEXLAPPLY00000300AM2	WHEAT BRAN		Based on the comments received from DoAHD vide

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	ONAL	3		31.06.2022	OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
70.	JAIN EXPORT	HQRXEXLAPPLY00000301AM23	WHEAT BRAN	31.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
71.	MONDAL INTERNATIONAL	HQRXEXLAPPLY00000302AM23	WHEAT BRAN	31.06.2022	Deferred due to want of comments / NOC from DoAHD
72.	B K ENTERPRISE	HQRXEXLAPPLY00000303AM23	WHEAT BRAN	31.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of

					Chairman EFC EFC has approved the case on Post facto basis
73.	AYURVEDA M HEALTHY FOODS PRIVATE LIMITED	HQRXEXLAPPLY00000304AM2 3	WHEAT BRAN	31.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.
74.	MS JOY BABABHOL ANATH TRADERS	HQRXEXLAPPLY00000305AM2 3	WHEAT BRAN	01.06.2022	Deferred due to want of comments / NOC from DoAHD
75.	AL MADINA EXPORTS	HQRXEXLAPPLY00000307AM2 3	WHEAT BRAN	01.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved

					the case on Post facto basis.
76.	APICAL EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000312AM2 3	WHEAT BRAN	06.06.2022	Deferred due to want of comments / NOC from DoAHD
77.	JISHANT	HQRXEXLAPPLY00000315AM2 3	WHEAT BRAN	07.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part (9)(E-22196) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
78.	A.R INTERNATI ONAL	HQRXEXLAPPLY00000317AM2 3	WHEAT BRAN	08.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/132/2021-Trade -(E-19694) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.

79.	K.D.S. ENTERPRISE	HQRXEXLAPPLY00000326AM2 3	WHEAT BRAN	09.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/32/2021-Trade(E-18374) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
80.	INDIRAVIR UMA EXPORTS	HQRXEXLAPPLY00000328AM2 3	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	09.06.2022	Deferred due to want of comments / NOC from DoAHD
81.	N K AGRO EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY00000334AM2 3	WHEAT BRAN	09.06.2022	Deferred due to want of comments / NOC from DoAHD
82.	JAYA INTERNATIONAL	HQRXEXLAPPLY00000341AM2 3	WHEAT BRAN	10.06.2022	Deferred due to want of comments / NOC from DoAHD
83.	A.K. INTERNATIONAL	HQRXEXLAPPLY00000343AM2 3	WHEAT BRAN	13.06.2022	Deferred due to want of comments / NOC from DoAHD
84.	SHAZIA INTERNATIONAL	HQRXEXLAPPLY00000350AM2 3	WHEAT BRAN	14.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 18.07.2022 export license was issued to the firm with the

					approval of Chairman EFC. EFC has approved the case on Post facto basis
85.	SEN INTERNATI ONAL	HQRXEXLAPPLY00000353AM2 3	WHEAT BRAN	15.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/132/202 1-Trade- (E-19694) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
86.	HEMANG TRADELINK	HQRXEXLAPPLY00000354AM2 3	WHEAT BRAN	15.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/132/202 1-Trade (E-19694) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
87.	AKASH DEY	HQRXEXLAPPLY00000355AM2 3	WHEAT BRAN	16.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/10/2021(E-18315) dated 28.6.2022 export license was issued to the firm with the

					approval of Chairman EFC EFC has approved the case on Post facto basis
88.	B K INTERNATI ONAL	HQRXEXLAPPLY00000356AM2 3	WHEAT BRAN	16.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/10/2021(E-18315) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
89.	ONWARD COMMODE AL PRIVATE LIMITED	HQRXEXLAPPLY00000357AM2 3	WHEAT BRAN	16.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/10/2021(E-18315) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
90.	R.R.INTERN ATIONAL	HQRXEXLAPPLY00000367AM2 3	WHEAT BRAN	16.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/10/2021(E-18315) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

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					E-18315) dated 28.6.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
91.	GREEN LINE AGRI CROP	HQRXEXLAPPLY00000370AM23	WHEAT BRAN	17.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/65/2021-Trade -(E-18694) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
92.	MORE AND COMPANY	HQRXEXLAPPLY00000378AM23	WHEAT BRAN	18.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/213/2021-Trade -(E-20412) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
93.	AAYUSH	HQRXEXLAPPLY00000379AM2	Paddy Husk		Rejected. As per DoAHD, firm is non-

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	TRADING	3		18.06.2022	responsive to the deficiency letter issued by DoAHD despite several reminders.
94.	MAA TARA ENTERPRISE	HQRXEXLAPPLY00000387AM23	WHEAT BRAN	20.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/213/2021-Trade -(E-20412) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
95.	A CUBE COMMODITIES	HQRXEXLAPPLY00000392AM23	WHEAT BRAN	21.06.2022	Deferred due to want of comments / NOC from DoAHD
96.	ONWARD COMMODIAL PRIVATE LIMITED	HQRXEXLAPPLY00000393AM23	WHEAT BRAN	21.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6) (E-22067) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
97.	R.S. ENTERPRISE	HQRXEXLAPPLY00000394AM23	WHEAT BRAN	21.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade-Part 6 -(E-

					22067) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
98.	BASUNDHA RA TRADING	HQRXEXLAPPLY00000395AM2 3	WHEAT BRAN	21.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (6)(E- 22067) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
99.	MOOL CHAND BUCHA	HQRXEXLAPPLY00000400AM2 3	WHEAT BRAN	22.06.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (6) (E- 22067) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
100.	HANUMANT A FOOD PRODUCTS PRIVATE	HQRXEXLAPPLY00000403AM2 3	WHEAT BRAN	22.06.2022	Based on the comments received from DoAHD vide OM No. L-

	LIMITED				110102(1)/41/2022-Trade -Part (6) (E-22067) dated 18.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
101.	TRUST INTERNATIONAL	HQRXEXLAPPLY00000410AM23	WHEAT BRAN	24.06.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 18.07.2022 for export of 10000 MTs wheat bran to Bangladesh by M/s Trust International.
102.	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00000411AM23	WHEAT BRAN	24.06.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (1)(E-21501) dated 18.07.2022 for export of 15000 MTs wheat bran to Bangladesh by M/s Pannalal Exports Private Limited.
103.	REMO EXPORTS ENTERPRISE	HQRXEXLAPPLY00000414AM23	WHEAT BRAN	24.06.2022	Deferred due to want of comments / NOC from DoAHD
104.	REMO EXPORTS ENTERPRISE	HQRXEXLAPPLY00000415AM23	WHEAT BRAN	24.06.2022	Deferred due to want of comments / NOC from DoAHD

105.	SOUBHIK EXPORTS LIMITED	HQRXEXLAPPLY00000419AM2 3	WHEAT BRAN	24.06.2022	Deferred due to want of comments / NOC from DoAHD
106.	SOUBHIK EXPORTS LIMITED	HQRXEXLAPPLY00000421AM2 3	WHEAT BRAN	25.06.2022	Deferred due to want of comments / NOC from DoAHD
107.	M/S SATHI ENTERPRIS E	HQRXEXLAPPLY00000424AM2 3	WHEAT BRAN	26.06.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade -Part (7)(E- 22110) dated 18.07.2022 for export of 7000 MTs wheat bran to Bangladesh by M/s Sathi Enterprise.
108.	DIPIKA ENTERPRIS E	HQRXEXLAPPLY00000428AM2 3	WHEAT BRAN	29.06.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade -Part (1)(E- 21501) dated 18.07.2022 for export of 2000 MTs wheat bran to Bangladesh by M/s Dipika Enterprise.
109.	RADHAKRI SHNA ENTERPRIS E	HQRXEXLAPPLY00000429AM2 3	WHEAT BRAN	29.06.2022	Deferred due to want of comments / NOC from DoAHD
110.	RADHAKRI SHNA ENTERPRIS E	HQRXEXLAPPLY00000430AM2 3	WHEAT BRAN	29.06.2022	Deferred due to want of comments / NOC from DoAHD
111.	KRISHNA TRADERS (NEW)	HQRXEXLAPPLY00000431AM2 3	WHEAT BRAN	29.06.2022	Approved on the bais of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade -Part (1)(E- 21501) dated 18.07.2022 for export of 2000 MTs wheat bran to Bangladesh by M/s

					Krishna Traders (New).
112.	KRISHNA TRADERS (NEW)	HQRXEXLAPPLY00000432AM23	WHEAT BRAN	29.06.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022-Trade -Part (1)(E-21501) dated 18.07.2022 for export of 1000 MTs wheat bran to Bangladesh by M/s Krishna Traders (New).
113.	HOQUE INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00000433AM23	WHEAT BRAN	29.06.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022-Trade -Part (1)(E-21501) dated 18.07.2022 for export of 10000 MTs wheat bran to Bangladesh by M/s Hoque Industries Private Limited.
114.	MINATI TRADERS	HQRXEXLAPPLY00000438AM23	WHEAT BRAN	30.06.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022-Trade -Part (7)(E-22110) dated 18.07.2022 for export of 9000 MTs wheat bran to Bangladesh by M/s Minati Traders.
115.	Panchganga Agro Global	HQRXEXLAPPLY00000440AM23	WHEAT BRAN	30.06.2022	Deferred due to want of comments / NOC from DoAHD
116.	SEALINE OVERSEAS	HQRXEXLAPPLY00000441AM23	WHEAT BRAN	01.07.2022	Deferred due to want of comments / NOC from DoAHD

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117.	KALLAN SHAH & COMPANY	HQRXEXLAPPLY00000442AM2 3	WHEAT BRAN	01.07.2022	Deferred due to want of comments / NOC from DoAHD
118.	EVERMARK AGROTECH CO.	HQRXEXLAPPLY00000443AM2 3	WHEAT BRAN	01.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade -Part (7)(E- 22110) dated 18.07.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Evermark Agrotech Co.
119.	MINATI TRADERS	HQRXEXLAPPLY00000446AM2 3	WHEAT BRAN	02.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade -Part (7)(E- 22110) dated 18.07.2022 for export of 10000 MTs wheat bran to Bangladesh by M/s Minati Traders.
120.	M.M.EXPOR TS	HQRXEXLAPPLY00000452AM2 3	WHEAT BRAN	05.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade -Part (7)(E- 22110) dated 18.07.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s M.M Exports.
121.	PODDER TRADERS	HQRXEXLAPPLY00000453AM2 3	WHEAT BRAN	05.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022- Trade -Part (7)(E- 22110) dated 18.07.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Poddar Traders.

122.	AAYUSH TRADING	HQRXEXLAPPLY00000454AM23	Rice Husk, Chura Bhunsa, Bran and Husk	06.07.2022	Deferred due to want of comments / NOC from DoAHD
123.	JAIN EXPORT	HQRXEXLAPPLY00000456AM23	WHEAT BRAN	06.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022-Trade -Part (7)(E-22110) dated 18.07.2022 for export of 8000 MTs wheat bran to Bangladesh by M/s Jain Export.
124.	JCS IMPEX PVT LTD	HQRXEXLAPPLY00000462AM23	WHEAT BRAN	07.07.2022	Deferred due to want of comments / NOC from DoAHD
125.	SRIRAM INTERNATIONAL	HQRXEXLAPPLY00000465AM23	WHEAT BRAN	07.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022-Trade -Part (7)(E-22110) dated 18.07.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s SriRam International.
126.	Kajal Trade International.	HQRXEXLAPPLY00000466AM23	WHEAT BRAN	07.07.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L- 110102(1)/41/2022-Trade -Part (7)(E-22110) dated 18.07.2022 for export of 5000 MTs wheat bran to Bangladesh by M/s Kajal Trade

					International.
127.	URMI BIO ENERGY	HQRXEXLAPPLY00000476AM23	Pressed Agriculture straws and husk briquettes of 90mm diameter size	11.07.2022	Deferred due to want of comments / NOC from DoAHD
128.	SHANKAT MOCHAN INTERNATIONAL	HQRXEXLAPPLY00000480AM23	WHEAT BRAN	13.07.2022	Deferred due to want of comments / NOC from DoAHD
129.	MANGLAM AGRO PRIVATE LIMITED	HQRXEXLAPPLY00000483AM23	WHEAT BRAN	13.07.2022	Deferred due to want of comments / NOC from DoAHD
130.	RAKHI ENTERPRISE	HQRXEXLAPPLY00000484AM23	WHEAT BRAN	13.07.2022	Deferred due to want of comments / NOC from DoAHD
131.	Faruk Enterprises	HQRXEXLAPPLY00000486AM23	WHEAT BRAN	14.07.2022	Deferred due to want of comments / NOC from DoAHD
132.	SUR ENTERPRISE	HQRXEXLAPPLY00000494AM23	WHEAT BRAN	15.07.2022	Deferred due to want of comments / NOC from DoAHD
133.	KARMOKAR ENTERPRISE	HQRXEXLAPPLY00000497AM23	WHEAT BRAN	16.07.2022	Deferred due to want of comments / NOC from DoAHD
134.	GURU SMARTH EXPORT	HQRXEXLAPPLY00000504AM23	WHEAT BRAN	17.07.2022	Deferred due to want of comments / NOC from DoAHD
135.	BALAJI SAI IMPEX	HQRXEXLAPPLY00000510AM23	WHEAT BRAN	18.07.2022	Deferred due to want of comments / NOC from DoAHD
136.	AHAD UDDIN	HQRXEXLAPPLY00000521AM23	WHEAT BRAN	19.07.2022	Deferred due to want of comments / NOC from DoAHD
137.	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000522AM23	WHEAT BRAN	19.07.2022	Deferred due to want of comments / NOC from DoAHD
138.	Izaz Traders	HQRXEXLAPPLY00000534AM23	WHEAT BRAN	19.07.2022	Deferred due to want of comments / NOC from DoAHD

139.	Izaz Traders	HQRXEXLAPPLY00000535AM2 3	WHEAT BRAN	19.07.2022	Deferred due to want of comments / NOC from DoAHD
140.	M/S HANIF ALI	HQRXEXLAPPLY00000547AM2 3	WHEAT BRAN	20.07.2022	Deferred due to want of comments / NOC from DoAHD
141.	SHIVAY TRADERS	HQRXEXLAPPLY00000736AM2 3	WHEAT BRAN	26.07.2022	Deferred due to want of comments / NOC from DoAHD
142.	R.R.INTERNATIONAL	HQRXEXLAPPLY00000749AM2 3	WHEAT BRAN	26.07.2022	Deferred due to want of comments / NOC from DoAHD
143.	HEADWAY GLOBAL	HQRXEXLAPPLY00000796AM2 3	WHEAT BRAN	26.07.2022	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

i. (SU Division)

144.	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000048AM2 3	Red Sanders Wood Roots exclusively of Cultivation Origin obtained from Private land including Pattaland	11.04.2022	Based on the comments received from M/o EF&CC (SU Division) vide OM No. 5-4/2022-SU dated 03.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
145.	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000382AM2 3	red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)

208.

146.	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000383AM2 3	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
147.	M K INTERNATI ONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00000461AM2 3	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
148.	RAATI RAJAN IMPEX	HQRXEXLAPPLY00000502AM2 3	RED SANDERS WOOD IN VAP FORM OBTAINED FROM CONFISCATED ORIGIN	17.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
(Ozone Cell)					
149.	CONVERGE NCE CHEMICAL S PRIVATE LIMITED	HQRXEXLAPPLY00000068AM2 3	Hexafluoroisopropanol	19.04.2022	Deferred due to want of information from the firm. Last reminder to be issued.
150.	CRYPTZO ENGINEERI NG PRIVATE LIMITED	HQRXEXLAPPLY00000340AM2 3	HEPTAFLUOROPROPAN E	10.06.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. 11/22/2022-OC dated 28.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
151.	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000368AM2 3	Bromofluoromethane (Export for Feedstock purpose only)	16.06.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. 11/14/2017-OC dated 28.06.2022 export license was issued to the firm with the approval of Chairman EFC

					EFC has approved the case on Post facto basis
152.	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000369AM2 3	Bromofluoromethane (Export for Feedstock purpose only)	16.06.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. 11/14/2017-OC dated 28.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
153.	SRF LIMITED	HQRXEXLAPPLY00000427AM2 3	R22 MONOCHLORO DIFLUOROMETHANE/ HCFC-22 (FEEDSTOCK)	29.06.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No 11/4/2022-OC dated 06.07.2022 for export of 500000 Kgs Monochloro Difluoromethane/HC FC-22 to customers in countries signatory of Montreal protocol on substances that deplete ozone layer for calendar year 2022 by M/s SRF Limited.
Department of Atomic Energy					
154.	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000337AM2 3	Zirconium Silicate	10.06.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 26.07.2022 for export of 600 MTs zirconium silicate by M/s Torrecid India Pvt Ltd.
155.	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000338AM2 3	Zirconium Silicate	10.06.2022	Deferred due to want of comments/NOC from DAE.
156.	S.B. ZIRCON	HQRXEXLAPPLY00000376AM2 3	Zircon Silicate (ZRO-1)	17.06.2022	Based on the

	PRIVATE LIMITED				comments received from M/o EF&CC (Ozone cell) vide email dated 15.07.2022 export license was issued to the firm with the approval of Chairman EFC . EFC has approved the case on Post facto basis
157.	S.B. ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY00000388AM23	Zirconium Opacifier(ZRO-1)	20.06.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide email dated 15.07.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
158.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000390AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	20.06.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 26.07.2022 for export of 1000 MTs zircomat by M/s Sukaso Ceracolors Pvt Ltd
159.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000455AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	06.07.2022	Deferred due to want of comments/NOC

					from DAE.
Ministry of Petroleum & Natural Gas					
160.	NUVAE HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00410047AM2 2	Denatured Ethyl Alcohol 96% v/v	31.03.2022	Rejected on the basis of comments received from Ministry of Petroleum & Natural Gas vide O.M No. P-12019(11)/18/2020-Supply (E-33857) dated 07.07.2022 wherein Ministry has not recommended for export of 2320000 Lts Denatured Ethyl Alcohol 96% v/v by M/s Nuvae Healthcare Private Limited keeping in view the National Policy on Biofuels, 2018.
161.	AAMISHA FOODS PRIVATE LIMITED	HQRXEXLAPPLY00000118AM2 3	Mixture containing 96% Ethyl Alcohol + 4% Denaturants used for fruit ripening	28.04.2022	Rejected on the basis of comments received from Ministry of Petroleum & Natural Gas vide O.M No. P-12019(11)/18/2020-Supply (E-33857) dated 07.07.2022 wherein Ministry has not recommended for export of 240 Lts Mixture containing 96% Ethyl Alcohol + 4% Denaturants used for fruit ripening M/s Aamisha Foods Private Limited keeping in view the National Policy on Biofuels, 2018.
162.	NUVAE HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00000227AM2 3	DENATURED ETHYL ALCOHOL WITH 10PPM BITREX (NATURAL)	16.05.2022	Rejected on the basis of comments received from Ministry of Petroleum & Natural Gas vide O.M No. P-12019(11)/18/2020-Supply (E-33857) dated 07.07.2022 wherein Ministry has not recommended for export of 18000 Kgs denatured ethyl alcohol M/s Nuvae healthcare Private Limited keeping in view the National Policy on Biofuels, 2018.
Ministry of Mines					

163.	RQS MINING PRIVATE LIMITED	HQRXEXLAPPLY00000258AM2 3	HIGH SILICA SAND	22.05.2022	Rejected on the basis of comments received from Ministry of Mines vide O.M No. MV-16/13/2022-Mines V dated 08.07.2022 wherein Ministry has not recommended for export of 6000 MT Silica Sand M/s RQS Mining Private Limited keeping in view the interest of domestic Industries of the country and health issues of mines workers involved..
164.	MD JEHIRUL ISLAM	HQRXEXLAPPLY00000459AM2 3	SAND GRAVEL/ Silica Sands	11.07.2022	Deferred due to want of comments/NOC from MoM.
i. Ministry of Textiles					
165.	CENTRAL SILK BOARD	HQRXEXLAPPLY00000104AM2 3	Mulberry Silkworm Eggs, Bivoltine Hybrid	25.04.2022	Approved on the basis of comments/ NOC received from Ministry of Textile, silk section vide O.M No. 25022/6/2017-Silk dated 25.07.2022 for export of 300 Nos Mulberry Silkworm Eggs, Bivoltine Hybrid to Uganda by M/s Central Silk Board.
166.	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM2 3	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want of comments/NOC from M/o Culture & External Affairs.
Miscellaneous Applications					
167.	S G P INDIA	HQRXEXLAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division)
168.	K KUMAR &	HQRXEXLAPPLY00000132AM23	DICHLOROMETHANE	02.05.2022	Rejected. Firm has

	CO		(METHYLENE CHLORIDE) BP		been informed according to the comments received on their products from M/o EF&CC (Ozone cell). M/o EF&CC (Ozone cell) for comments and department vide O.M 11/22/2022-oc dated 10.06.2022 has clarified that the item of export does not falls under category of Ozone depleting substances (ODS) and Hydro fluorocarbons(HFCs
169.	K KUMAR & CO	HQRXEXLAPPLY00000199AM23	Methylene Chloride (Dichloromethane)	12.05.2022	Rejected. Firm has been informed according to the comments received on their products from M/o EF&CC (Ozone cell). M/o EF&CC (Ozone cell) for comments and department vide O.M 11/22/2022-oc dated 10.06.2022 has clarified that the item of export does not falls under category of Ozone depleting substances (ODS) and Hydro fluorocarbons(HFCs
170.	P P SINGH STONE AND COMPANY	HQRXEXLAPPLY00000423AM23	PEBBLES, GRAVEL OF MARBLE	25.06.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.
171.	OM VEERA TRADERS	HQRXEXLAPPLY00000425AM23	Eucalyptus wood poles	28.06.2022	Rejected. The committee has observed that as per serial no.177 of Chapter 44 of EXIM policy, export of wood and wood products in the form of logs, timber, stumps, roots, bark, chips, powder, flakes, dust and charcoal other than sawn timber made exclusively out of imported logs/timber are under

					'Prohibited' category. Therefore, these items are not permitted to be exported.
172.	OM VEERA TRADERS	HQRXEXLAPPLY00000472AM23	wooden trimmed sticks/poles	10.07.2022	Rejected. The committee has observed that as per serial no.177 of Chapter 44 of EXIM policy, export of wood and wood products in the form of logs, timber, stumps, roots, bark, chips, powder, flakes, dust and charcoal other than sawn timber made exclusively out of imported logs/timber are under 'Prohibited' category. Therefore, these items are not permitted to be exported.
Raw Human Hair Applications					
173.	MUSKAN ENTERPRISE	HQRXEXLAPPLY00000384AM23	100% INDIAN HUMAN HAIR UNWASHED (UN-PROCESSED)	20.06.2022	Deferred. The discrepancy has been found in the CACs submitted by the firm. The committee has decided to sought clarification from the firm which is still awaited.
174.	CALMAG WELLNESS PRIVATE LIMITED	HQRXEXLAPPLY00000398AM23 / HQRXEXLAPPLY00000670AM23 dated 22.07.2022	Hair sample	22.06.2022	Approved. The Committee has decided to issue permission to the firm to export 250 Kgs of raw human hair or research purpose.
175.	RAMYA ENTERPRISES	HQRXEXLAPPLY00000445AM23	Human waste hair unworked	01.07.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Ramya Enterprises for export of 17500 Kgs of raw human hair.
176.	SOUJANYA ENTERPRISES	HQRXEXLAPPLY00000448AM23	Human Hair Unworked 2	04.07.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue

					Export license to M/s Soujanya Enterprises for export of 7.8 Kgs of raw human hair
177.	ALAM ENTERPRISES	HQRXEXLAPPLY00000471AM23	100% HUMAN HAIR WASTE (GOLI)-GRADE-B-(HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED)	09.07.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Alam Enterprises for export of 1000 Kgs of raw human hair
178.	THAI ENTERPRISES	HQRXEXLAPPLY00000475AM23	Human Unworked Hair	11.07.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Thai Enterprises for export of 1000 Kgs of raw human hair
179.	PAV EXPORTS	HQRXEXLAPPLY00000490AM23	UNPROCESSED ASSORTED HUMAN HAIR	14.07.2022	Deferred. Discrepancy has been found in quantity exported by firm. The committee has decided to sought clarification from the firm which is still awaited.
180.	M/S SRI TIRUMALA HUMAN HAIR ENTERPRISES	HQRXEXLAPPLY00000498AM23	100% HUMAN HAIR WASTE (GOLI)-GRADE-B-	16.07.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Sri Tirumala Human Hair Enterprises for export of 1000 Kgs of raw human hair
181.	M/S SRI TIRUMALA HUMAN HAIR ENTERPRISES	HQRXEXLAPPLY00000499AM23	100% HUMAN HAIR WASTE (GOLI)	16.07.2022	Rejected. At a time, only one application by a particular firm is to be considered.
182.	M/S SRI TIRUMALA HUMAN HAIR ENTERPRISES	HQRXEXLAPPLY00000500AM23	100% HUMAN HAIR WASTE (GOLI)	16.07.2022	Rejected. At a time, only one application by a particular firm is to be considered.

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183.	M/S SRI TIRUMALA HUMAN HAIR ENTERPRIS ES	HQRXEXLAPPLY00000501AM23	100% HUMAN HAIR WASTE (GOLI)	16.07.2022	Rejected. At a time, only one application by a particular firm is to be considered.
184.	KARTHICK ENTERPRIS ES	HQRXEXLAPPLY00000503AM23	100% HUMAN HAIR UNWORKED WHETHER OR NOT WASHED OR SCOURED (GRADE-B, GOLI)	17.07.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Karthick Enterprises for export of 8000 Kgs of raw human hair

Note :

- (i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which got approved by EFC are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.
- (iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.
- (iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.
- (v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.
- (VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.